

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/5/2016  
NAME OF THE PETITIONER(S) : First City Investments Ltd  
NAME OF THE RESPONDENT(S) : Lovedale Spas (I) Ltd & 3ors  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

HARISH CHOWDHARY, T.  
FOR M/s. T.M. NAIDU & CO.  
ADVOCATES.

COUNSEL FOR  
RESPONDENTS.

31/3/17

T.H. VIJAY PRASAD  
Practicing Company Secretary

Counsel for the  
petitioner

Vijay Prasad

**ORDER**

Shri T H Vijay Prasad, PCS representing the petitioner present. Shri T Harish Chowdhary, counsel for respondents present and submitted that a proposal for settlement has been handed over to the other side. PCS representing the petitioner sought time for seeking instructions and filing a reply stating that the petitioner is at Malaysia and is not doing well. Time extended at their request. Put up on **28.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)